

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (Civil) No. 1281 of 2019

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : xxxxxxx.

For the Opp. Parties : xxxxxxx

**07/ 23.04.2021**

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In view of the resolution as contained in Ref. No. 1165-1201/ 2021 dated 18.04.2021, passed by the Jharkhand State Bar Council, nobody appears for the parties.

Under such circumstances, let this case be listed after three weeks for compliance of the Court's order dated 07.08.2019.

**(Dr. S.N. Pathak, J.)**

kunal/-